

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 312**  
**CA.CAA/90/ND/2022**

**IN THE MATTER OF:**

M/s. Shri Venimadhav Pvt. Ltd. AND Ovington .... Petitioner/Applicant  
Finance Pvt Ltd. & RD, DL, IT

**Order under Section 230-232**

**Order delivered on 29.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner :

For the Respondent :

**ORDER**

Ld. Counsel appears for the Petitioner. One-week time granted to comply with the order dated 22.04.2024 and file a short synopsis w.r.t. the shareholders etc.

List the matter **on 01.07.2024.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Ajay

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**